

Serial No. of Order	Date of Order	Order with Signature
4	13.11.90	<p>Heard Mr.G.A.R.Dora. A Memo has been filed on behalf of the applicant for withdrawing the case. The case is permitted to withdraw and the case is disposed of accordingly</p> <p><i>PN</i> Vice-Chairman</p> <p><i>NY</i> Member (Judicial)</p>